

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. 3091
TO BE ANSWERED ON 08.08.2023**

Government Job under Sports Quota

3091. MS. NUSSRAT JAHAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the total number of vacancies in various Government jobs under sports quota, department-wise;**
- (b) whether the Government has any action plan to fill up these vacancies in a time bound manner;**
- (c) if so, the details thereof and if not, the reasons therefor;**
- (d) whether the Government is contemplating to increase sports quota in Government jobs to promote sports in the country; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
[SHRI ANURAG SINGH THAKUR]**

(a) to (e): Reservation under sports quota is governed by the consolidated instructions issued by the Department of Personnel & Training (DoP&T) on 3rd October, 2013 vide their OM No. 14034/01/2013-Estt.(D) on incentives for sportspersons. As per extant instructions, Ministries and Departments can recruit meritorious sportspersons to Group 'C' posts under the Government of India upto 5% of the direct recruitment vacancies in any year. However, the data regarding recruitment made by various Ministries / Departments is not maintained by this Ministry.
